

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 3<sup>rd</sup> May, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 191/2017 (M.A. No. 369/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
2.	Original Application No. 192/2017 (M.A. No. 370/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. for Applicant
3.	Original Application No. 260/2017	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 257/2017 (M.A. No. 480/2017)	K. C. Tan Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
5.	Original Application No. 261/2017 (M.A. No. 482/2017)	Shikhar Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant
6.	Original Application No. 262/2017 (M.A. No. 483/2017)	Tajammul Ki Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
7.	Original Application No. 263/2017 (M.A. No. 508/2017)	M/s Sabra Leather Finishers Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
<b>FOR HEARING</b>			
8.	Original Application No. 678/2016 (M.A. No. 1286/2016 & M.A. No. 475/2017)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. R. K. Singh & Mr. Krishna Kumar Singh, Advs. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv.
9.	Appeal No. 29/2016 (M.A. No. 543/2016 & M.A. No. 509/2017)	Diwan Singh & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
10.	Original Application No. 207/2016 (M.A. No. 388/2016)	Ashok Kumar  Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Puja Kalra, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3 (DJB) Mr. Gaurav Verma, Adv. for R-6 Mr. B. V. Niren, Adv. for CGSC Mr. Gaurav Gupta, Adv. Dr. K.P.S. Dalal, Adv. for Noticee No. 1

11.	Original Application No. 302/2016	Neeraj Kumar Vs. North Municipal Corporation of Delhi & Ors.	Mr. Neeraj Kumar, Applicant in person Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. D. Rajeshwar Rao, Adv. for PWD Mr. Balendu Shekhar, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for CNCTD Ms. Puja Kalra, Adv. for North & SMCD
12.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. for State of Punjab
13.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF
14.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
15.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Sharad Chauhan, Adv. (LC) Mr. A. D. N. Rao, Adv. Mr. Pramod Kumar, Adv. for Noticees Mr. Saurabh Bahwani, Adv. for Noticee
16.	Original Application No. 467/2015 (M.A. No. 1069/2015)	Society for Preservation of Healthy Environment and Ecology and Heritage of Agra (SPHEEHA) Vs. Union of India & Ors.3	Mr. Rajiv Bansal, Mr. Saran Suri & Mr. Gunjan Kumar, Advs. for Applicant Mr. Taruna A. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-3 Ms. Rachana Joshi Issare, Adv. for R-6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
17.	Original Application No. 495/2014 (M.A. No. 468/2017)	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
18.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016, M.A No. 1449/2016 & M.A. No. 467/2017)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.

Date : 3<sup>rd</sup> May, 2017  
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
19.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014 <b>(PH)</b>	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
20.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) <b>(PH)</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
21.	Original Application No. 470/2015 (M.A. No. 1076/2015 & <b>M.A. No. 505/2017)</b>	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
22.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017) <b>(PH)</b>	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9 Mr. Devender Dedha, Adv.

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